

Confession of defence. (Rule 162)

IN THE HIGH COURT OF JUDICATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

SUIT NO. OF 19

..... PLAINTIFF

versus

..... DEFENDANT.

The Plaintiff confesses the defence stated in the paragraph of the defendant's written statement (or of the defendants further written statement) filed on the day of 19 .

(Signed)

Plaintiff.

(Signed)

Advocate for the Plaintiff.